

15th VIDHAN SABHA
FOURTH SESSION

PUNJAB VIDHAN SABHA
BULLETIN NO.2

Wednesday, the 21st March, 2018 (Morning sitting)
(From 10.00 A.M to 02.30 P.M)

1. **Questions**

(a) Starred Questions:

Total No. of Questions on the order paper	Answered	Not Put	Postponed	Answered under Rule 38	No. of Supplementaries
20	12	-	01	07	29

(b) Unstarred Questions: 10

2. **Welcome Announcement by the Hon'ble Speaker**

The Hon'ble Speaker informed the House regarding the presence of Smt. Preneet Kaur, Ex-Union Minister in the House and welcomed her on behalf of the entire House.

3. **Announcement by the Hon'ble Speaker**

(i) **Regarding Panel of Chairmen**

The Hon'ble Speaker made an announcement under Rule 13(1) of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly) regarding nomination of the following Members to serve on the Panel of Chairmen:

1. Sardar Sukhbinder Singh Sarkaria
2. Sardar Pargat Singh
3. Shri Aman Arora
4. Sardar Gurpartap Singh Wadala

(ii) **Regarding Governor's Address**

In pursuance of Rule 18 of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly) the Hon'ble Speaker informed the House that the Governor has been pleased to address the Punjab Vidhan Sabha on 20th March, 2018 at 11.00 A.M under Article 176(1) of the Constitution of India. The Hon'ble Speaker laid a copy of the Address on the Table of the House.

4. Announcement by Secretary

The Secretary laid on the table of the House a statement showing the details of the bills passed by the 15th Vidhan Sabha during its Third Session, which have since been assented to by the Governor.

5. Short Adjournment of the House

The Hon'ble Speaker adjourned the House for half-an- hour from 11.13 A.M to 11.43 A.M.

6. Calling Attention Notices

1. Sardar Sukhpal Singh Khaira, Leader of Opposition, Sardar Harpal Singh Cheema, M.L.A and Shri Jai Krishan, M.L.A drew the attention of the Govt. towards occurrence of road accidents in the State due to stray animals.

(No.11)

The Local Govt. Minister gave a reply.

2. Sardar Sangat Singh Gilzian, M.L.A drew the attention of the Govt. towards inadequate services being provided by the Companies owning toll plazas set up on the roads viz. Dasuya to Hoshiarpur, Tanda to Hoshiarpur, Hoshiarpur to Balachaur and Jalandhar to Tanda.

(No.12)

The Minister of State, Public Works (Buildings & Roads) gave a reply.

7. First Report of the Business Advisory Committee

The Hon'ble Speaker presented the first Report of the Business Advisory Committee in the House regarding the business to be transacted by the Punjab Vidhan Sabha from 21st March, 2018 (afternoon sitting) to 28th March, 2018.

The following motion moved by the Parliamentary Affairs Minister was put to the vote of the House and carried:-

"That this House agrees with the recommendations contained
in the First Report of the Business Advisory Committee."

The following Members took part in the discussion on the Report and spoke for the time mentioned against their names:-

- | | |
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| 1. Sardar Sukhpal Singh Khaira,
Leader of Opposition | 03 minutes |
| 2. Sardar Parminder Singh Dhindsa,
Shiromani Akali Dal | 01 minute |

8. Presentation of Reports

1. The Chairman of Committee of Privileges (Sardar Sukhjinder Singh Randhawa) presented the Interim Reports of the Committee of Privileges regarding privilege issues raised by:-
 - (i) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against Sardar Sukhpal Singh Khaira, M.L.A (now Leader of Opposition);
 - (ii) Sardar Kulbir Singh Zira, M.L.A against Sardar Simarjit Singh Bains, M.L.A;
 - (iii) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against Shri Pawan Kumar Tinu, M.L.A; and
 - (iv) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against Sardar Sukhbir Singh Badal, M.L.A.
2. The Chairman of Committee on Public Undertakings (Shri Om Parkash Soni) presented the 116th Report of the Committee on Public Undertakings on the Audit Paras appearing in the Report of the Comptroller and Auditor General of India on Public Sector Undertakings (Social, General and Economic Sectors) for the year 2013-14 relating to the Punjab State Power Corporation Limited.

9. Papers to be laid on the Table

The Parliamentary Affairs Minister laid on the Table of the House the papers mentioned at Sr.no.1 to 9 under item No.VI of today's list of Business.

10. Motion of Thanks and Discussion on Governor's Address

The following motion on Governor's Address was moved by the Hon'ble Member, Sardar Sukhjinder Singh Randhawa, Indian National Congress which was seconded by Hon'ble Member, Sardar Amrinder Singh Raja Warring, Indian National Congress:-

"That the Members of this House assembled in this session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on the 20th March, 2018."

Thereafter the following Members took part in the discussion and spoke for the time as indicated against their names:-

1. Sardar Sukhjinder Singh Randhawa, 49 minutes
Indian National Congress
2. Sardar Amrinder Singh Raja Warring, 34 minutes
Indian National Congress
3. Sardar Kanwar Sandhu, 12 minutes
Aam Aadmi Party

11. Walk Out

The members of Aam Aadmi Party and both the members of Lok Insaaf Party present in the House staged a walk out from the House raising slogans in protest against rejection of the adjournment motion over the issue of suicides committed by the farmers and not allowing time for discussion over this matter.

12. Announcement by the Hon'ble Chief Minister

An announcement was made that the State Govt. will return its due share and will not impose any tax being levied as G.S.T on the ration being purchased for Community Kitchen serving at Langar Sri Guru Ram Das, Sri Darbar Sahib.

13. Resolution

Sardar Manpreet Singh Badal, Finance Minister moved the following resolution in the House, which was seconded by Shri Brahm Mohindra, Minister for Parliamentary Affairs and the resolution was passed unanimously:-

"This House strongly recommends to the Government of India and G.S.T Council to waive the G.S.T. which was imposed on the community kitchen serving at Langar Sri Guru Ramdas ji, Sri Darbar Sahib and Durgiana Temple."

While moving the resolution, the Hon'ble Minister spoke for 02 minutes. The following Members took part in the discussion on Resolution and spoke for the time as indicated against their names:-

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| 1. Sardar Sukhjinder Singh Randhawa,
Indian National Congress | 02 minutes |
| 2. Sardar Parminder Singh Dhindsa,
Shiromani Akali Dal | 01 minute |
| 3. Sardar Sukhpal Singh Khaira,
Leader of Opposition | 02 minutes |
| 4. Shri Brahm Mohindra,
Minister for Parliamentary Affairs | 01 minute |

Due to adjournment of the House Sardar Kanwar Sandhu, M.L.A will continue the discussion on the 21st March, 2018 (Afternoon Sitting)

The House, then adjourned till 03.30 P.M on Wednesday, the 21st March, 2018.